

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2391
TO BE ANSWERED ON 09.03.2021**

PRADHAN MANTRI ADARSH GRAM YOJANA

2391. DR. SANJEEV KUMAR SINGARI:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government is implementing Pradhan Mantri Adarsh Gram Yojana (PMAGY) in Kurnool Parliamentary Constituency;
- (b) if so, the details of villages adopted under this programme;
- (c) the eligibility criteria for adoption of any village under PMAGY; and
- (d) the details of funds released for villages under PMAGY in Kurnool district of Andhra Pradesh during the last two years?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): Yes, Sir. A total of 11 villages have been selected in Kurnool District of Andhra Pradesh under Pradhan Mantri Adarsh Gram Yojana (PMAGY) out of which the following two villages fall under the Kurnool Parliamentary Constituency:

S No.	Name of village	Name of Mandal
1	Chagi	Adoni
2	Enugubala	Yemmiganur

(c): The villages having population of 500 or more with Scheduled Caste population more than 50% are eligible for selection under the PMAGY scheme (based on 2011 census data).

(d): In the last two years i.e. 2018-19 and 2019-20, the Government of India has released an amount of Rs.112.91 lakh for the eleven villages selected in Kurnool district.
